

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1795
TO BE ANSWERED ON THE 6TH MARCH, 2018

MSP FOR FRUITS AND VEGETABLES

1795. SHRI MD. BADARUDDOZA KHAN:
SHRI A.T. NANA PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋòŠääÓã एवं किसान कल्याण ½ää"ääè be pleased to state:

- whether the Government is considering to fix the Minimum Support Prices (MSPs) for fruits and vegetables;
- if so, the details thereof and if not, the reasons therefor; and
- the steps taken by the Government to provide remunerative prices to the fruit and vegetable growing farmers in order to improve their condition?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋòŠääÓã एवं किसान कल्याण ½ää"ääè ½ää"ääè ½ää"ääè (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): Government fixes minimum support prices (MSPs) for 22 major agricultural crops viz. paddy, jowar, bajra, maize, ragi, arhar, moong, urad, groundnut-in-shell, soyabean, sunflower, sesamum, nigerseed, cotton, wheat, barley, gram, masur (Lentil), rapeseed/mustard, safflower, jute and copra and fair & remunerative price (FRP) for sugarcane on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after obtaining the views of State Governments and Central Ministries/Departments concerned and other relevant factors. In addition, MSP for toria and de-husked coconut is also fixed on the basis of MSPs of rapeseed/mustard and copra respectively.

Government implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural crops including fruits and vegetables which are not covered under the MSP on the request of State/UT Governments. The MIS is implemented in order to protect the growers of these commodities from making distress sale in the event of bumper crop when the prices tend to fall below the economic level/cost of production. Losses, if any, incurred by the procuring agencies are shared by the Central Government and the concerned State Government on 50:50 basis (75:25 in case of North-Eastern States).

In addition, Government under Mission for Integrated Development of Horticulture (MIDH) scheme is supporting farmers producer organization and post production activities including pack houses, cold storages, marketing infrastructure to ensure remunerative prices for farmers.
